

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD**

Dated: This the 12th day of September 2018.

PRESENT:

**HON'BLE MR.RAKESH SAGAR JAIN, MEMBER –J
HON'BLE MR. MOHD. JAMSHED, MEMBER-A**

Original Application No. 330/00894 of 2018

Arvind Kumar Kushwaha aged about 28 years, son of Raj Deo Singh Kushwaha R/o Village Mahuwi, Post Miranpur, District Ghazipur, District Uttar Pradesh.

.... Applicant

By Adv: Shri Purushottam Upadhyay/Shri B.N Singh

V E R S U S

1. Union of India through Ministry of Railway, New Delhi.
2. General Manager, North Central Railway, Subedarganj, Allahabad.
3. Chairman, Railway Recruitment Board, North Central Railway, Allahabad.
4. Divisional Railway Manager (Personal), North Central Railway, Allahabad.

... Respondents

By Adv: Sri S.M. Mishra

ORDER

BY HON'BLE MR.RAKESH SAGAR JAIN, MEMBER – J

Heard Shri B.N Singh learned counsel for the applicants and Sri S.M. Mishra learned counsel for the respondents.

2. Learned counsel for the applicant submits that respondents may be directed to conduct the medical

examination of the applicant and ensure his joining on Group D post of Technician and ALP for which applicant moved representation before respondent No. 4 on 16.4.2018, which is pending for disposal.

3. Learned counsel for the applicant submitted that the grievance of applicant might be redressed if the respondent No.4/competent authority is directed to dispose of his pending application dated 16.4.2018(Annexure A-5) and pass a reasoned and speaking order within a stipulated period of time.

4. In view of the limited prayer made by the applicant but without commenting anything on the merits of the case, the OA is disposed of at the admission stage itself with direction to the respondent No.4/competent authority to consider and dispose of the application of the applicant dated 16.4.2018 (Annexure A-5) by passing a reasoned and order within a period of three months from the date of receipt of a certified copy of the order, copy of which shall be communicated to the applicant. No order as to costs.

(MOHD. JAMSHED)

Member (A)

Manish/-

(RAKESH SAGAR JAIN)

MEMBER – J